

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.236/95

Monday this the 13th day of February, 1995.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.S.P.BISWAS, ADMINISTRATIVE MEMBER

C.Lakshmanan,
Chullippura House,
Karachal P.O.
Meenangadi(via),
Wynad District,
Pin-673 591.

.. Applicant

(By Advocate Mr.P.V.Mohanan)

vs.

1. Assistant Superintendent of Post Offices
Kalpetta Sub Division,
Kalpetta.
2. The Superintendent of Post Offices,
Kozhikode Division,
Kozhikode.
3. The Chief Post Master General,
Kerala Circle,
Thiruvananthapuram. .. Respondents

By Advocate Mr.James Kurien,ACGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

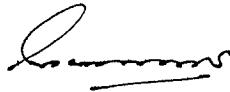
Applicant prays for a direction to consider his candidature for appointment as Extra Departmental Delivery Agent, Moolamkavu Post Office(Branch). He had been working as an Extra Departmental Delivery Agent, Karachal Post Office on provisional basis from 1.9.1993 to 12.4.1994 and hence he has a right to be considered, submits applicant. He apprehends that his candidature may not be considered for want of sponsorship by the Employment Exchange.

2. Learned counsel for applicant would submit that by reason of the decision in O.A.271/90 which is binding precedent for this Bench, every qualified person is eligible to be considered for appointment, irrespective of sponsorship by the Employment Exchange. We have our reservations on this aspect of the matter.

However, we find that in a large number of cases the view in O.A. 271/90 has been followed. Since this is precedent, though not without hesitation, we follow the decision aforementioned and direct the candidature of applicant to be considered alongwith that of other eligible candidates, as and when a regular selection is made to the post of Extra Departmental Delivery Agent, Moolamkavu Post Office(Branch).

3. With this direction, we dispose of the application. No costs.

Dated the 13th February, 1995.


S.P.BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

njj/13.2